

Stations Masters and Asst. Station Masters in the country have decided to resort to "work to rule" campaign if the All India Station Masters' Association was not taken into confidence in the anti-accident drive ;

(b) if so, in view of the fact that the Kunzru Committee on accidents had not taken the Association into confidence, whether Government propose to accept the demands of the said Association ; and

(c) if not, the reasons thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Government have no official information to this effect.

(b) and (c). Do not arise.

National Coal Development Corporation

9886. **SHRI RABI RAY :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the National Coal Development Corporation and Singareni collieries would be able to meet the coal requirements of steel plants ; and

(b) if not, the reasons therefor and the steps being taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) No, Sir.

(b) The Steel plants primarily use metallurgical coals, which are not available in the Singareni collieries.

The N.C.D.C. are developing capacity for metallurgical coals, but in the foreseeable future this capacity will fall far short of the requirements of the steel plants. Besides, sufficient capacity has also been developed in the coking coal in Private Sector. Both the Sectors are able to meet the requirements of the Steel Plants for the present.

National Coal Development Corporation

9887. **SHRI RABI RAY :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether Government appointed a three-man Committee headed by the for-

mer Secretary of Planning Commission Shri Kamat to investigate into the affairs of the National Coal Development Corporation ;

(b) if so, whether the Committee have submitted an interim report to Government ; and

(c) the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) The Committee has submitted its First Report to the Government.

(c) The main recommendations/conclusions of the Committee are under examination.

Export of Tool and Alloy Steel Scrap

9888. **SHRI NAR DEO SNATAK :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that the export of tool and alloy steel scrap was banned from the 1st April, 1967 at the request of the Hindustan Steel Ltd. (Alloy Steels Project), Durgapur ;

(b) whether it is also a fact that the Project when offered scrap by the scrap merchants declined to take it on ground that they have no use for tool and alloy steel scrap and stainless steel scrap in the form of millings, drilling turnings and borings ;

(c) whether it is further a fact that subsequently Government advised scrap merchants that the said scrap may be permitted for export till June, 1968 ; and

(d) if so, the reasons, for delay in permitting export and why Metal Scrap Trade Corporation Ltd. has not issued Letters of Authority to exporters so far ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) Export Policy for ferrous scrap for the period April, 1967—March, 1968 announced on the 18th May, permitted export of Tool and Alloy Steel scrap without quantitative restriction, subject to certain conditions. The policy however, did not permit the export of alloy steel scrap com-